

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 31.08.2020**

**NOTICE**

**Take notice that the following matters listed on 31.08.2020 at 02:00 PM in the court of Chairperson will not be taken up. The next date of hearing is 18.09.2020**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 94 of 2020  <b>Part Heard</b>	Union of India, Ministry of Corporate Affairs Vs. Delhi Gymkhana Club Ltd. & Ors.  <b>With</b>	Dr. Raj Singh	Gaurav M Liberhan
<b>2.</b>	Comp. App. (AT) No. 95 of 2020	Delhi Gymkhana Club Ltd. Vs. Union of India, M.C.A & Ors.	Gaurav M. Liberhan	Parvez Naikwadi

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**By the order of Hon'ble Acting Chairperson**

**-sd/-**

**Registrar**